

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

20. C.P.(IB)-3227(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **19.11.2019**

NAME OF THE PARTIES: M/s. Savlon Aircon Pvt Ltd

v/s.

M/s. Shapoorji Pallonji And Company Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

At request of both sides, list this matter on 18.12.2019.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)
NP

Sd/-
BHASKARA PANTULA MOHAN
Member (Judicial)